

L-11025/01/2013-Jus I
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House, Man Singh Road,
New Delhi Dated: 27th November, 2017

To,
Registrar General,
Gauhati High Court,
Gauhati- 226014.

Subject:- Admissibility of Additional Monetary Incentive Allowance (AMIA) to the Judges of High Courts of North-Eastern States .

Sir,

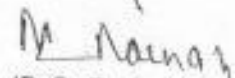
I am directed to refer to your letter No. HC.VIII-124/2005/5882/AC, dated 22.09.2015 on the subject cited above and to say that the Hon'ble Supreme Court in its Order dated 6.9.2015 in SLP (C) No. 7772/2014, inter-alia, had clarified that the impugned judgment and order passed by the High Court is qua the Respondent No. 1 and shall not be treated as a precedent in any other case. DOPT vide their OM dated 06.02.2013 had stated that "Special Allowance for officers belonging to NE cadres of AIS" @25% of their basic pay in addition to other allowances is granted with the essence to motivate AIS officers of these Cadres for a longer period. Therefore, it was clarified that this is applicable only to AIS officers.

2. The matter was again referred to DOP&T for their comments/views. However, they have clarified that the 7th CPC has not recommended to extend Special Allowance granted to AIS officers to any other Services and the Government has accepted the recommendations.

3. In view of the above, the proposal for grant of AMIA to the Judges of High Courts of North-Eastern States has not been agreed to.

4. This issues with the approval of the Competent Authority.

Yours faithfully

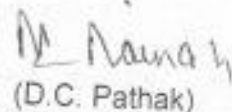

(D.C. Pathak)

Under Secretary to the Govt. of India.
Tel. No. 23072148

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Courts of North-Eastern States.
2. Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati- 781029.
3. Shri Justice (Retd.) P.G. Agarwal, Association of Retired Judges of the Supreme Court & High Courts of India, North East Chapter, Kalicharan Bharali Complex, G N B Road, Ambari, Guwahati- 78100, Assam.

4. Shri Justice (Retd.) B.K. Sharma, Association of Retired Judges of the Supreme Court & High Courts of India, North East Chapter, Kalicharan Bharali Complex, G N B Road, Ambari, Guwahati- 78100, Assam.
5. Joint Secretary (Pers.), Department of Expenditure, North Block, New Delhi.
6. Joint Secretary (Establishment), DOP&T, North Block, New Delhi.
7. Director, NIC- with the request to get the circular uploaded in the website of this Department.
8. Guard File.



(D.C. Pathak)
Under Secretary to the Govt. of India.